

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 306
(IB)-197(PB)/2017
New IA- 1743/2024

IN THE MATTER OF:

**Edelweiss Asset Reconstruction Company ... Applicant/Petitioner
Ltd.**

Versus

Tecpro Systems Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 25.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Anjali Sharma, in IA -1743 of 2024

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**